

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.608
TO BE ANSWERED ON 06.02.2024**

GRANT-IN-AID TO NGOs FOR SOCIAL WELFARE

608. DR. T.R. PAARIVENDHAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Ministry has implemented any scheme and sanctioned grant-in-aid to NGOs working for social welfare in the country;
- (b) the total funds sanctioned to such NGOs during the last five years including Tamil Nadu;
- (c) whether the Ministry has any data about the number of persons who got benefitted through these NGOs during the said period; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI A. NARAYANASWAMY)**

The mandate of the Department of Social Justice and Empowerment (DoSJE) is to take care of the welfare of the poorest households of the socially, educationally and economically marginalized sections of the society including Scheduled Castes (SCs), Other Backward Classes, Senior Citizens, Victims of Alcoholism and Substance Abuse, Sanitation Workers, Transgender Persons, Beggars, De-notified and Nomadic Tribes (DNTs), Economically Backward Classes (EBCs), Economically Weaker Section (EWS).

The DoSJE is implementing three schemes namely National Action Plan for Drug Demand Reduction (NAPDDR), Scheme for Residential Education for Students in High Schools in Targeted Areas (SHRESHTA) and Integrated Programme for Senior Citizens (IPSc), a component of the scheme of Atal Vayo Abhyuday Yojana (AVYAY), under which financial assistance is provided to NGOs for Social Welfare. The details of total funds released and number of persons benefitted from such NGOs all across India including Tamilnadu during last five years are given in **Annexure**.

Annexure

Annexure referred in reply to part (a to d) of Lok Sabha Admitted Question No. 608 for answer on 06.02.2024

Details of the funds released and number of persons benefited from financial year 2018-19 to financial year 2022-23 under various schemes of DoSJE.

Sr. No.	Name of Scheme	2018-19		2019-20		2020-21		2021-22		2022-23	
		Funds released (Rs. In Crore)	Number of Persons Benefitted	Funds released (Rs. In Crore)	Number of Persons Benefitted	Funds released (Rs. In Crore)	Number of Persons Benefitted	Funds released (Rs. In Crore)	Number of Persons Benefitted	Funds released (Rs. In Crore)	Number of Persons Benefitted
1.	National Action Plan for Drug Demand Reduction	79.99	77479	108.93	93364	145.63	208415	90.93	286402	97.51	339588
2.	Integrated Programme for Senior Citizens (IPSrC)	65.07	34920	106.20	109085	122.58	136440	93.19	139385	72.31	87745
3.	Scheme for Residential Education for Students in High Schools in Targeted Areas (SHRESHTA)	18.57	10370	46.97	24380	44.31	20175	28.48	19350	23.16	14074
